

# CENTRAL ELECTRICITY REGULATORY COMMISSION

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## Minutes of the Commission meeting held on 25th July, 2012

**1.0** The following were present:

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|-----|-----------------------------------------|-----------------|
| 1.  | Dr. Pramod Deo, Chairperson             | <b>In Chair</b> |
| 2.  | Shri S. Jayaraman, Member               |                 |
| 3.  | Shri V.S. Verma, Member                 |                 |
| 4.  | Shri Deena Dayalan, Member              |                 |
| 5.  | Shri Rajiv Bansal, Secretary            |                 |
| 6.  | Shri Pankaj Batra, Chief (E)            |                 |
| 7.  | Shri M.K. Anand, Chief (Finance)        |                 |
| 8.  | Shri J. P. Painuly, Chief Advisor (Eco) |                 |
| 9.  | Shri Trilochan Rout, Jt. Chief (Law)    |                 |
| 10. | Shri P.K. Awasthi, Jt. Chief (F)        |                 |
| 11. | Shri Rahul Banerjee, Sr. Advisor        |                 |
| 12. | Shri S.K. Chatterjee, Deputy Chief (RA) |                 |

**2.0** Item No.1: Draft Amendment to Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters)

The Commission considered and approved the proposal with certain directions.

**3.0** The meeting ended with vote of thanks to the chair.

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